GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1749 ANSWERED ON 29.07.2021

MEKEDATU DAM PROJECT

1749. SHRI S. MUNISWAMY

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government has taken any decision over the Mekedatu Dam Project across river Cauvery in Karnataka;

(b) if so, the details thereof;

(c) whether the Government has received any proposal in this regard; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) to (d) The Feasibility Report (FR) of Mekedatu Balancing Reservoir cum Drinking Water Project was submitted to Central Water Commission (CWC) by Government of Karnataka for according "in-principle" clearance for preparation of Detailed Project Report (DPR) of the project. The Screening Committee of Central Water Commission in its meeting held on 24.10.2018 accorded "in-principle" clearance for preparation of DPR by project authority (Government of Karnataka) subject to certain conditions including that: "As the main objective of this scheme as stated in the FR is to implement the Cauvery Water Dispute Tribunal(CWDT) Award as modified by the Hon'ble Supreme Court, acceptance of Cauvery Water Management Authority (CWMA) would be a pre-requisite for consideration of the DPR by the Advisory Committee of MoWR, RD & GR".

Subsequently, DPR of Mekedatu Balancing Reservoir cum Drinking Water Project was submitted to CWC by Government of Karnataka in January 2019 and copies of DPR were forwarded to Cauvery Water Management Authority (CWMA). Discussion on the DPR of the above project was included as an agenda item during various meetings of CWMA. However, discussion on this issue could not take place due to lack of consensus among party States on this agenda item.